

# THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/426

Dated Shillong, the 13<sup>th</sup> April, 2023

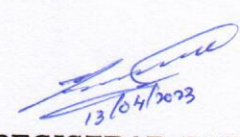
It is hereby notified to all concerned that, in view of this Registry's Notification No. HCM.II/123/2015/Pt./Estt./963 dated 12<sup>th</sup> April, 2023 declaring **14<sup>th</sup> April, 2023** as a holiday for the High Court of Meghalaya etc., all cases fixed before the DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh on the said date will appear on **17<sup>th</sup> April, 2023**. Further, all cases fixed before the SINGLE BENCHES of Hon'ble Mr. Justice H.S.Thangkhiew and Hon'ble Mr. Justice W. Diengdoh on 14<sup>th</sup> April, 2023 will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/426-A Dated Shillong, the 13<sup>th</sup> April, 2023  
Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
9. The Central Project coordinator, High Court of Meghalaya, Shillong for information and necessary action. He is also requested to get the same uploaded in the Official Website.
10. All Court Officers for information and necessary action.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.

  
JOINT REGISTRAR (LISTING)

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13/14/23